Completion of Recovery Certificate No. RC 7976 of 2024 Raisuddin Enterprise (PAN: ACKPU8773A) in the matter of Dealing in Illiquid Stock Options at BSE.

Recovery Certificate No. RC 7976 of 2024 dated September 06, 2024 was drawn against Raisuddin Enterprise (PAN: ACKPU8773A) for a sum of Rs.5,86,000/-(Rupees Five Lakh Eighty-Six Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/BM/DS/2023-24/26659 dated 25/05/2023 in the matter of Dealing in Illiquid Stock Options at BSE.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

13.11.2025 Ahmedabad



RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingraa वसूली अधिकारी एवं उपमहाप्रबंधक Recovery Officer & Deputy General Manager भारतीय प्रतिभृति और विनिमय बोर्ड Securities and Exchange Board of India अहमदाबाव / Ahmedabad